

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
STARRED QUESTION NO. *119**

TO BE ANSWERED ON Monday, February 10, 2020/Magha 21, 1941 (Saka)

Release of Funds to Telangana

***119. SHRI KOMATI REDDY VENKAT REDDY:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware that the financial condition of Telangana State is in a precarious stage;
- (b) if so, the details thereof and the reaction of the Government thereto along with the details of funds released so far under different heads/ways during the last six years;
- (c) whether it is true that the Union Government has not provided any extra funds to the State;
- (d) if so, the details thereof along with the ministry wise details of regular funds and additional funds released to Telangana during the said period; and
- (e) whether Telangana Government had submitted any utilisation certificates towards the funds released so far, if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF FINANCE
(SMT. NIRMALA SITHARAMAN)**

(a) to (e): A statement is laid on the table of the House.

STATEMENT REFERRED IN PART (A) TO (E) OF THE REPLY TO THE LOK SABHA STARRED QUESTION NO. *119 BY SHRI KOMATI REDDY VENKAT REDDY REGARDING “RELEASE OF FUNDS TO TELANGANA” DUE FOR ANSWER ON MONDAY FEBRUARY 10, 2020.

(a) & (b): No, Sir. As per State Budget documents, the State of Telangana is a Revenue Surplus State since 2014-15. The Debt-GSDP Ratio (from 2014-15 to 2019-20 BE) though on a rising trend is within the envelope prescribed by the 14th Finance Commission for its award period and is also in line with the Medium Term Fiscal Policy Statements of the State Government of Telangana.

(c) & (d): No, Sir. Details of funds released to the State of Telangana from 2014-15 to 2019-20 by the Union Government is provided in Annexure.

(e) : Grants-in-aid to the States are released based on the applicable guidelines by the Union Government. The monitoring of the Utilisation Certificates submitted by the State Government of Telangana against the Central Assistance released, wherever applicable is carried out by the concerned Ministries/Departments and/or NITI Aayog as per extant guidelines and GFRs.

Annexure with respect to Lok Sabha Starred Question 119*

Releases made to the State Government of Telangana

(Rs. in crore)

S.No.	Year	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20 (upto 05.02.2020)
I	FC Transfers	13th FC	14th Finance Commission Transfers				
1	Tax Devolution	9795.40	12350.72	14876.61	16420.07	18560.88	13009.40
2	Grants in Aid of which						
2.1	SDRF	153.90	205.50	216.00	-	226.50	487.50
2.2	Local Bodies	1443.85	872.30	1447.69	1167.54	1579.63	1952.82
2.3	NDRF	18.51	468.20	328.16	58.40	0.00	0.00
2.4	Other FC Grants	512.40	0.00	0.00	0.00	0.00	0.00
II	Other Plan Grants	405.44	0.00	0.00	0.00	0.00	0.00
III	Special Assistance	0.00	566.14	450.00	450.00	450.00	0.00
IV	ACA for EAPs						
1	Loan Portion	86.37	920.88	956.12	636.68	433.46	146.29
2	Grant Portion	0.00	15.07	30.72	0.00	0.00	0.00
V	Other Grants-in-Aid including Centrally Sponsored and Central Sector Schemes of which *	4583.99	7266.91	7279.33	6382.86	25785.75	5737.43
1	Agriculture	18.27	7.48	30.81	492.46	353.71	194.03
2	Civil Aviation & Tourism	0.58	0.00	0.00	0.00	0.00	0.00
3	Consumer Affairs and Public Distribution	0.00	4.58	0.38	130.15	153.47	1.30
4	Culture	3.25	0.00	0.00	0.00	0.00	0.00
5	Environment and Forests	0.00	0.00	0.00	6.12	11.16	3.60
6	Health and Family Welfare	0.00	0.00	0.00	394.48	654.34	803.72
7	Higher Education	14.06	15.37	0.00	32.49	41.71	45.90
8	Home Affairs	0.00	14.45	16.47	62.09	186.64	86.60
9	Labour and Employment	0.00	0.00	0.00	0.71	0.06	0.96
10	Law & Justice	0.00	0.00	0.00	0.05	25.60	57.65
11	Ministry of Drinking Water & Sanitation	0.00	0.00	0.00	1325.49	638.23	225.44
12	Ministry of Fisheries Animal Husbandry & Dairying	0.00	0.00	0.00	0.00	0.00	20.50
13	Ministry of Minority Affairs	48.21	0.22	0.00	32.40	62.14	201.97
14	Ministry of Skill Development & Entrepreneurship	0.00	0.00	0.00	24.16	2.24	1.54
15	Planning Statistics and Program Implementation	3.25	0.00	0.00	0.00	0.00	0.00
16	Road Transport & Highways	0.00	1.09	0.00	249.13	279.08	234.06
17	Rural Development	0.00	0.00	20.00	1356.20	1598.10	879.14
18	School Education and Literacy	0.00	0.00	0.00	823.53	845.98	1189.02
19	Social Justice and Empowerment	24.16	24.11	36.88	218.76	61.88	46.51
20	Tribal Affairs	16.60	18.66	0.00	290.16	177.02	259.81
21	Urban Development and Urban Poverty Alleviation	0.39	336.03	313.66	383.39	260.33	459.37
22	Water Resources	0.66	0.00	0.66	60.10	1.84	0.57
23	Women and Child Devt.	0.00	13.66	1.22	423.26	555.71	506.69

*Source: Public Financial Management System

